

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82 of 2008

Dated: 8th November, 2011

**Bharat Coking Coal Ltd.
Versus
DLF Power Limited & Anr.**

**.... Appellant (s)
...Respondent (s)**

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **09.12.2011.**

COURT MASTER